

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi**

O.A. No. 663/2023

In re: News item published in Indian Express dated 07.10.2023 "GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday"

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1.	Report in compliance of Hon'ble NGT order dated 29.11.2023 in O.A. No. 663/2023 , In re: News item published in Indian Express dated 07.10.2023 "GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday"	
2.	Annexure-I: Source contribution of Delhi-NCR.	
3.	Annexure-II: Copies of communication issued to Delhi-NCR SPCBs to complete Source Apportionment/Emission Inventory.	
4.	Annexure-III: Status of the Source Apportionment/Emission Inventory as available with CPCB.	
5.	Annexure-IV: Copy of the Hon'ble NGT Order dated 29.11.2023.	



(Pankaj Agarwal)

Scientist F

Central Pollution Control Board

Delhi-110032

Date: 05.12.2023

Place: Delhi

**Before The National Green Tribunal
Principal Bench, New Delhi**

Original Application No 663 of 2023

In re: News item published in Indian Express dated 07.10.2023 "GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday"

The Hon'ble NGT, New Delhi in OA No. 663 of 2023 issued an order dated 29.11.2023, which inter-alia states that

"The Counsels appearing for the different authorities are also granted a week's time to place on record the source apportionment study as also the comprehensive plan for air quality management of NCR, if available".

In compliance to the above order of the Hon'ble NGT, action taken report of this Respondent (i.e. Central Pollution Control Board) is given below:

Status note on Source Apportionment studies in Delhi/NCR

As per TERI-ARAI Source Apportionment (SA) study of year 2016 published in 2018, contribution of various sources to PM_{2.5} and PM₁₀ levels in Delhi along with results for other 06 cities (Noida, Ghaziabad, Faridabad, Gurugram, Panipat, Bahadurgarh) indicated in SA report is enclosed as **Annexure - I**.

Further Hon'ble NGT vide its order O.A. No 681 of 2018 dated 20.11.2019, directed all states to carryout Source Apportionment studies in their non-attainment cities using methodology proposed by CPCB. In compliance to the Directions of Hon'ble NGT, CPCB issued various communications to all States time to time including Delhi, U.P. Rajasthan and Haryana for the six non-attainment cities (Faridabad, Meerut, Ghaziabad, Noida, Alwar and Delhi) in Delhi-NCR.

Commission for Air Quality Management (CAQM) in Delhi-NCR has come out with a policy to curb air pollution in NCR, specifying responsible agencies with timelines. The policy adopted by CAQM is broadly based on an air-shed approach for the NCR. The policy contains sector-wise recommendations and targeted actions in respect of various Agencies and Departments of Central Government, NCR State Governments and GNCTD to prevent, control and abate air pollution in the NCR.

In compliance to CAQM Policy document, wherein one of the action point is " **Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution**" CPCB has requested all the respective States to complete the SA/EI studies of all the 25 number of Delhi - NCR districts and submit the final Peer reviewed report to CPCB. (copy of communications issued to Delhi-NCR states (Delhi, U.P, Haryana & Rajasthan) is annexed at **Annexure - II**). However, as per the available status with CPCB only 05 districts are in progress to carry these studies and study is under tendering stage/yet to be initiated in other districts. The details of SA/EI studies is annexed at **Annexure - III**.

Source contributions for Delhi-NCR

Source contributions for Delhi

Sectors	PM _{2.5}		PM ₁₀	
	Winters	Summers	Winters	Summers
Residential	10%	8%	9%	8%
Agricultural Burning*	4%	7%	4%	7%
Industry	30%	22%	27%	22%
Dust (soil, road, and const.)	17%	38%	25%	42%
Transport	28%	17%	24%	15%
Others	11%	8%	10%	7%

Note: Industries include power plants (stacks, flyash ponds and coal handling units), brick manufacturing, stone crushers, and other industries. Others include DG sets, refuse burning, crematoria, airport, restaurants, incinerators, landfills, etc. Dust includes sources of natural and anthropogenic origin (soil, road dust re-suspension, and construction activities). Dust is also contributed through trans-boundary atmospheric transport from international boundaries.

* It is to be noted that the contribution of agricultural burning is not fully accounted for in this study as the monitoring and modelling periods did not include the month of October, when the burning activities are generally at their maximum. Moreover, the sectoral contributions are averaged for the whole modelling/monitoring period, and hence, do not highlight the contribution of agricultural burning, which happens during a certain number of days and cause episodically high pollutant concentrations.

Source contributions for other NCR Towns

PM2.5												
Sectors	Ghaziabad		Noida		Faridabad		Gurugram		Panipat		Bahadurgarh	
	Winter	Summer	Winter	Summer	Winter	Summer	Winter	Summer	Winter	Summer	Winter	Summer
Biomass	18	14	12	13	18	18	15	14	18	17	12	15
Industry	39	34	28	20	34	17	30	13	35	23	27	19
Dust (soil, road, const.)	19	37	20	46	13	46	20	49	12	33	26	39
Transport	18	10	30	15	24	10	27	16	27	22	28	22
Others	6	5	10	6	11	9	8	8	8	5	7	5
PM10												
Sectors	Ghaziabad		Noida		Faridabad		Gurugram		Panipat		Bahadurgarh	
	Winter	Summer	Winter	Summer	Winter	Summer	Winter	Summer	Winter	Summer	Winter	Summer
Biomass	16	12	12	12	18	18	14	13	16	18	11	13
Industry	35	35	25	22	32	18	26	13	31	25	22	16
Dust (soil, road, const.)	31	41	29	47	19	46	30	52	25	31	40	49
Transport	13	8	25	13	21	9	23	14	22	21	21	17
Others	5	4	9	6	10	9	7	8	6	5	6	5

118134/2023/AQM-HO



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

SPEED POST/EMAILREMINDER-4

EQ-11099/27/2021-AQM-HO-CPCB-HO

July 21, 2023

To,

The Member Secretary
Delhi Pollution Control Committee
4th Floor, ISBT Building,
Kashmeri Gate, Delhi-110006

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document-reg.

Sir/Madam,

With reference to CPCB letter dated August 26, 2022, January 12, 2023, April 03, 2023 and May 10, 2023 regarding "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document and DO letter dated June 12, 2023 regarding submission of the raw data of Emission Inventory for Air Quality forecasting in Delhi NCR. (Copy enclosed for ready reference), the desired information/data is still awaited.

I request your intervention to expedite the submission of the raw data files of Emission Inventory and present status of emission inventory and source apportionment studies. It is also requested that the peer reviewed EI and SA reports are submitted to CPCB, once the study is completed.

This issues with the approval of the Competent Authority.

Yours faithfully,

(P.K. Gupta)

Divisional Head-AQM

Encl.: As above

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

118134/2023/AQM-HO



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SPEED POST/EMAILREMINDER-4

EQ-11099/27/2021-AQM-HO-CPCB-HO

July 21, 2023

To,

The Member Secretary
Haryana State Pollution Control Board
C-11, Sector 6, Panchkula, Haryana-134109

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document-reg.

Sir/Madam,

With reference to CPCB letter dated August 26, 2022, January 12, 2023, April 03, 2023 and May 10, 2023 regarding "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document and DO letter dated June 12, 2023 regarding submission of the raw data of Emission Inventory for Air Quality forecasting in Delhi NCR. (Copy enclosed for ready reference), the desired information/data is still awaited.

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SPEED POST/EMAILREMINDER-4

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July 21, 2023

To,

The Member Secretary
Rajasthan State Pollution Control Board
A-4 Institutional Area, Jhalane Dungri, Jaipur-302004

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution" as per CAQM Policy Document-reg.

Sir/Madam,

With reference to CPCB letter dated August 26, 2022, January 12, 2023, April 03, 2023 and May 10, 2023 regarding "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution" as per CAQM Policy Document and DO letter dated June 12, 2023 regarding submission of the raw data of Emission Inventory for Air Quality forecasting in Delhi NCR. (Copy enclosed for ready reference), the desired information/data is still awaited.

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SPEED POST/EMAILREMINDER-4

EQ-11099/27/2021-AQM-HO-CPCB-HO

July 21, 2023

To,

The Member Secretary
Uttar Pradesh Pollution Control Board
Building No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document-reg.

Sir/Madam,

With reference to CPCB letter dated August 26, 2022, January 12, 2023, April 03, 2023 and May 10, 2023 regarding "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document and DO letter dated June 12, 2023 regarding submission of the raw data of Emission Inventory for Air Quality forecasting in Delhi NCR. (Copy enclosed for ready reference), the desired information/data is still awaited.

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SPEED POST/EMAIL

REMINDER-3

EQ-11099/27/2021-AQM-HO-CPCB-HO

May 10, 2023

To,

The Member Secretary
Delhi Pollution Control Committee
4th Floor, ISBT Building,
Kashmeri Gate, Delhi-110006

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document-reg.

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With reference to CPCB vide letter dated August 26, 2022, January 12, 2023 and April 03, 2023 regarding "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document. (Copy enclosed for ready reference)

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May 10, 2023

To,

The Member Secretary
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C-11, Sector 6, Panchkula, Haryana-134109

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REMINDER-3

EQ-11099/27/2021-AQM-HO-CPCB-HO

May 10, 2023

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SPEED POST/EMAIL

REMINDER-2

EQ-11099/27/2021-AQM-HO-CPCB-HO

April 03, 2023

To,

The Member Secretary
Delhi Pollution Control Committee
4th Floor, ISBT Building,
Kashmeri Gate, Delhi-110006

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document-reg.

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SPEED POST/EMAIL

REMAINDER-2

EQ-11099/27/2021-AQM-HO-CPCB-HO

April 03, 2023

To,

The Member Secretary
Haryana State Pollution Control Board
C-11, Sector 6, Panchkula, Haryana-134109

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SPEED POST/EMAIL

REMINDER-2

EQ-11099/27/2021-AQM-HO-CPCB-HO

April 03, 2023

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The Member Secretary
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A-4 Institutional Area, Jhalane Dungri, Jaipur-302004

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April 03, 2023

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Divisional Head-AQM

Encl.: As above

SPEED POST/EMAIL

EQ-11099/27/2021-AQM-HO-CPCB-HO 8349

January 12, 2023

To,

The Member Secretary
Delhi Pollution Control Committee
 4th Floor, ISBT Building,
 Kashmeri Gate, Delhi-110006

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document-reg.

Sir/Madam,

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In this regard, the information is still awaited and SPCB/PCCs are once again requested to submit the status of emission inventory and source apportionment studies and submit the peer reviewed EI and SA reports to CPCB.

This issues with the approval of the Competent Authority.

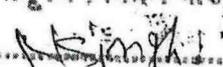
Yours faithfully,



(P.K. Gupta)


 Divisional Head-AQM

Encl.: As above

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
 निर्गत... 
 दिनांक... (१२-०१)-२०२३

o/c

SPEED POST/EMAIL

EQ-11099/27/2021-AQM-HO-CPCB-HO 8346

January 12, 2023

To,

The Member Secretary
Haryana State Pollution Control Board
 C-11, Sector 6, Panchkula, Haryana-134109

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution" as per CAQM Policy Document-reg.

Sir/Madam,

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 निर्देश... NS/1019/...
 दि. संक... 13.01.2023.

o/c

SPEED POST/EMAIL

EQ-11099/27/2021-AQM-HO-CPCB-HO 8347

January 12, 2023

To,

The Member Secretary
Rajasthan State Pollution Control Board
 A-4 Institutional Area, Jhalane Dungri, Jaipur-302004

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution' as per CAQM Policy Document-reg.

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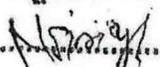
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 निर्गम... 
 दिनांक... 13.01.2023

o/c

SPEED POST/EMAIL

EQ-11099/27/2021-AQM-HO-CPCB-HO 8348

January 12, 2023

To,

The Member Secretary
Uttar Pradesh Pollution Control Board
 Building No. TC-12V, Vibhuti Khand,
 Gomti Nagar, Lucknow-226010

Sub: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution" as per CAQM Policy Document-reg.

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 निर्गत... ११/०१/२३
 दिनांक... १३.०१.२०२३

o/c



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

SPEED POST/EMAIL

EQ-11099/27/2021-AQM-HO-CPCB-HO

August 26, 2022

To,

The Member Secretary
Delhi Pollution Control Committee
4th floor, ISBT Building,
Kashmeri Gate, Delhi - 110006.

Sub.: "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution" as per CAQM Policy Document- reg.

Sir,

This is in reference to execution of various action points given in the CAQM policy document in Delhi-NCR. Copy of the document is enclosed for ready reference.

As per the above mentioned document, the action "Updating emissions inventory and source apportionment studies in entire NCR and assessment of movement of regional pollution" has to be completed by 31.12.2023 for Delhi / nearby Districts and 31.12.2024 for other NCR districts.

In this regard, Source Apportionment studies including Emission Inventory are part of city action plans of 06 non-attainment and million plus cities in Delhi-NCR namely Delhi, Noida, Ghaziabad and Meerut in Uttar Pradesh, Alwar in Rajasthan and Faridabad in Haryana. As per information available, the studies are either completed/ongoing/MOU stage in these cities.

Accordingly, it is requested to conduct emissions inventory and source apportionment studies in remaining districts of NCR of the State following "Conceptual Guidelines and Common Methodology for Air Quality Monitoring, Emission Inventory & Source Apportionment Studies for Indian Cities" which has been updated by CPCB and are available at <https://prana.cpcb.gov.in/#/resources>

Further, it is requested to constitute state level Expert Group for regular examination and advice by way of technical inputs (methodology, monitoring techniques, site selection, emission factors, etc.) and submit peer reviewed EI and SA reports to CPCB.

Yours faithfully,


(Prashant Gargava)
Member Secretary

Encl.: As above



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

SPEED POST/EMAIL

EQ-11099/27/2021-AQM-HO-CPCB-HO

August 26, 2022

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MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

SPEED POST/EMAIL

EQ-11099/27/2021-AQM-HO-CPCB-HO

August 26, 2022

To,

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SPEED POST/EMAIL

EQ-11099/27/2021-AQM-HO-CPCB-HO

August 26, 2022

To,

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Building, No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226 010

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Member Secretary

Encl.: As above

Delhi-NCR Districts:

State	S.No.	Name of the Districts	Present Status of Source Apportionment (SA)/ Emission Inventory (EI)
Haryana	1.	Faridabad	Under progress through TERI
	2.	Gurugram	Under progress through ARAI
	3.	Nuh	No information received
	4.	Sonepat	Under progress through ARAI
	5.	Rohtak	Under tendering Stage
	6.	Rewari	Under tendering Stage
	7.	Jhajjar	Under tendering Stage
	8.	Panipat	Under progress through ARAI
	9.	Palwal	To be initiated
	10.	Bhiwani	To be initiated
	11.	Charkhi Dadri	Under tendering Stage
	12.	Mahendragarh	No information received
	13.	Jind	Under tendering Stage
	14.	Karnal	To be initiated
Uttar Pradesh	15.	Meerut	To be initiated
	16.	Ghaziabad	To be initiated
	17.	Gautam Budh Nagar	To be initiated
	18.	Bulandshahr	To be initiated
	19.	Baghpat	To be initiated
	20.	Hapur	To be initiated
	21.	Shamli	To be initiated
	22.	Muzaffarnagar	To be initiated
Rajasthan	23.	Alwar	Under progress through IIT-D
	24.	Bharatpur	To be initiated
Delhi	25.	Whole of NCT Delhi.	SA/EI Report, 2018 TERI/ARAI available; Draft EI report submitted by DPCC for Delhi/NCR districts

Item No.11

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.663/2023

In re: News item published in Indian Express dated 07.10.2023 **“GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday”**

Date of hearing: 29.11.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Dr. Abhishek Atrey, Adv. for Commission for Air Quality Management for NCR & Adjoining Areas
Ms. Suman Arora, Adv. for CPCB
Ms. Jyoti Mendiratta, Adv. for Govt. of NCT of Delhi
Mr. Narender Pal Singh, Adv. for DPCC
Ms. Puja Kalra, Adv. for MCD

ORDER

1. The original application deals with the serious issue relating to the deteriorating air quality in Delhi during winter.
2. Original application was registered on the basis of the newspaper report dated 07.10.2023 published in Indian Express in respect of invocation of GRAP 1 stage. Pending the original application, though various directions were issued from time to time but the air quality, on account of the contributory factors had dipped to very poor and then severe leading to invocation of GRAP 3 and GRAP 4.
3. It has been submitted that now the air quality is improving but after considering the AQI from 19.11.2023 till 28.11.2023, we find that during this period the air quality has remained very poor although and in fact it had dipped to severe on 24.11.2023.

4. In the connected matter relating to paddy residue burning, report showing reduced incidents of paddy residue burning case has been considered.

5. Hence at this stage, the concerned authorities are required to disclose the comprehensive prevention plan to ensure that the air quality in Delhi is maintained at proper acceptable level. So far no such comprehensive plan in this original application has been filed. The plan relating to invocation of GRAP 1 to GRAP 4 relates to the measures to be taken once the air quality goes down to poor, very poor and severe. The concerted efforts are required by the authorities to ensure that the air quality may not go down to even poor level and even GRAP-1 may not be required to be invoked. That apart, a comprehensive apportionment study is needed to ascertain the contributory factors resulting in dipping of the air quality.

6. We are also of the view that the air quality in Delhi not only depends upon the contributory factors prevalent in Delhi but it also depends upon the contributory factors in neighboring areas, therefore, comprehensive plan is required to be disclosed for entire NCR to cover the air shed.

7. The Learned Counsel for the Commission for Air Quality Management seeks time to file the comprehensive plan for air quality management for entire NCR within one week.

8. The Counsels appearing for the different authorities are also granted a week's time to place on record the source apportionment study as also the comprehensive plan for air quality management of NCR, if available.

9. In the meanwhile, authorities are directed to take all possible measures to ensure that the air quality in Delhi improves.

10. List on 06.12.2023.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

November 29, 2023
Original Application No.663/2023
JG